

S.T.D. facilities in Haryana

2206. SHRI CHIRANJI LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of cities in Haryana State which are connected with S.T.D. facility; and

(b) names of such cities, if any, to be covered by this facility in Haryana during 1981-82?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) The names of Cities in Haryana State which are already provided with STD facilities are as follows:—

1. Ambala
2. Bhiwani
3. Gurgaon
4. Faridabad
5. Hissar
6. Karnal
7. Panipat
8. Rohtak
9. Sonapat.

(b) No other City in Haryana State is expected to be provided with STD facilities during 1981-82.

Meeting the Power Needs of Deficit States

2207. SHRI K. P. SINGH DEO: Will the Minister of ENERGY be pleased to state:

(a) the names of the States which are surplus in power;

(b) whether Government are aware of the fact that some State Electricity Boards are incurring heavy losses and they are unable to provide electricity according to the needs of those States;

(c) if so, whether Government have a proposal to send a Central Team to go into their actual problems; and

(d) what other steps Government propose to take for the better management of the various State Electricity Boards?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) States of Himachal Pradesh, Kerala, Andhra Pradesh and Orissa are at present surplus in power. In some other States like Punjab, Haryana, Rajasthan, Jammu and Kashmir, Tamil Nadu, Karnataka and Gujarat, the power position is also by and large satisfactory. In other States there is a power shortage of varying magnitude from marginal to acute, depending upon availability of power to meet the demand from time to time.

(b) and (c). The Central Government is aware of the financial and other problems of the State Electricity Boards. In addition to reviewing the over all performance and problems of the State Electricity Boards from time to time, an on-the-spot study has also been made in respect of some of the SEBs.

(d) While the prime responsibility for improvement in the performance of the State Electricity Boards rests with the State Governments, the Central Government have issued guidelines from time to time to improve the working of the State Electricity Boards. These guidelines cover, *inter alia*, improvement in the financial performance of the State Electricity Boards through betterment of plant and equipment and increased capacity utilization, rationalisation of tariff structure, control over manpower and inventory and better project management. Emphasis has also been laid on transmission and distribution losses through balanced investment on generation, transmission and distribution and implementation of system improvement schemes.